

SPECIAL BENCH

ITEM NO.101

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.108/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI MANOJ KUMAR DUBEY,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 27th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD.
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sandeep Arora, Adv.

: For the Financial Creditor

Sh. Abhishek Tripathi, Adv.

: For the Corporate Debtor

ORDER

Ld. Counsels representing the parties are present.

- 1.** Another matter *vide* CP (IB) No.330/ALD/2018 'ICICI Bank Ltd. v/s Jaiprakash Associates Ltd.' against the same very Corporate Debtor has already been reserved for orders.
- 2.** In view of the aforesaid situation, let the matter be adjourned for 4th June, 2024.

-Sd-

**(Manoj Kumar Dubey)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

27th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*